

IN THE INCOME TAX APPELLATE TRIBUNAL “K” BENCH, MUMBAI

**BEFORE SHRI PRASHANT MAHARISHI, AM AND
MS. KAVITHA RAJAGOPAL, JM**

ITA No. 4275/Mum/2015
(Assessment Year: 2010-11)

Concentrix Services India Private Limited (Formerly known as Minacs Private Limited, Minacs Limited, Aditya Birla Minacs Worldwide Limited and Successor to Aditya Birla Minacs IT Services Limited, pursuant to Amalgamation) 9 th Floor, Symphony IT Park, Chandivali Farm Road, Andheri (E), Mumbai-400 072 PAN/GIR No. AA ACT 1567 A	Vs.	Dy. CIT-10(1)(1), (Erstwhile Dy. CIT-8(1)), Mumbai
(Assessee)	:	(Revenue)

&

ITA No. 4789/Mum/2015
(Assessment Year: 2010-11)

Dy. CIT-10(1)(1), (Erstwhile Dy. CIT-8(1)), Mumbai	Vs.	Concentrix Services India Private Limited (Formerly known as Minacs Private Limited, Minacs Limited, Aditya Birla Minacs Worldwide Limited and Successor to Aditya Birla Minacs IT Services Limited, pursuant to Amalgamation) 9 th Floor, Symphony IT Park, Chandivali Farm Road, Andheri (E), Mumbai-400 072 PAN/GIR No. AA ACT 1567 A
(Revenue)	:	(Assessee)

Assessee by	:	Shri Yogesh Thar / Ms. Ayushi Modani
Revenue by	:	Ms. Samruddhi Dhananjay Hande

CORRIGENDUM

Per Kavitha Rajagopal, J M:

Order u/s. 254(1) of the Income Tax Act, 1961 was passed in the instant appeal on 17.02.2023. However, it has been subsequently found that certain inadvertent error had

crept in this order, which is accordingly being restored/rectified by way of this corrigendum.

2. There was a mistake in the assessee's name, which was wrongly mentioned as M/s. Minacs Private Limited instead of M/s. Concentrix Services India Private Limited. Hence, the same should be read "**M/s. Concentrix Services India Private Limited.**"

3. This corrigendum forms part and parcel of, and is to be read along with the order dated 17.02.2023 *supra*.

Sd/-

Sd/-

(Prashant Maharishi)
Accountant Member

(Kavitha Rajagopal)
Judicial Member

Mumbai; Dated : 09.10.2023
Roshani, Sr. PS

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. The CIT(A)
4. CIT - concerned
5. DR, ITAT, Mumbai
6. Guard File

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai